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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

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+ CRL.M.C. 1484/2020 & CRL.M.A. 9862/2020, CRL.M.A. 13622/2020, CRL.M.A. 17756/2021

GAUTAM KAPOOR

.....Petitioner

Through: Mr. Raymon Singh, Mr. Aditya Varun and Mr. Yatharth Suri, Advocates.

versus

AAINA KAPOOR

.....Respondent

Through: Mr. Vaibhav Sharma, Advocate.

47

+ CRL.M.C. 3028/2021 & CRL.M.A. 18934/2021

AAINA KAPOOR

.....Petitioner

Through: Mr. Vaibhav Sharma, Advocate.

versus

MR GAUTAM KAPOOR

.....Respondent

Through: Mr. Raymon Singh, Mr. Aditya Varun and Mr. Yatharth Suri, Advocates.

CORAM:

HON'BLE MR. JUSTICE AMIT MAHAJAN

ORDER

23.05.2025

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1. Due to Special Division Bench, the matter could not be taken up today.
2. List on 17.07.2025.
3. A copy of this order be placed in both the matters.

BY ORDER

(COURT MASTER)

MAY 23, 2025/DU